

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.356-358 OF 1999

STATE OF A.P. Appellant (s)

VERSUS

RAYANEEDI SITHARAMAIAH & ORS. Respondent(s)

(With office report)

With S.L.P. (Crl.) Nos.3788-3790 of 1998  
(With appln(s) for issuance of non-bailable warrants of arrest  
and stay)

Date: 26/11/2008 These Matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL  
HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. M.N. Rao, Sr. Adv.  
Mr. Ramesh Allanki, Adv.  
Ms. D. Bharathi Reddy, Adv.  
Ms. Promila, Adv.  
Mr. Anshuman Ashok, Adv.

For Petitioner(s) Mr. Bojjam Tarkam, Sr. Adv.  
In SLPs: Mr. S.U.K. Sagar, Adv.  
Ms. Bina Madhavan, Adv.  
Mr. Manish Kumar, Adv.

For Respondent(s) Mr. L.N. Rao, Sr. Adv.  
Mr. G. Ramakrishna Prasad, Adv.  
Mr. Suyodhan Byrapaneni, Adv.  
Mr. Siddharth Patnaik, Adv.  
Mr. Amar Pal, Adv.  
Mr. D. Mahesh Babu, Adv.  
Ms. K. Sarada Devi, Adv.

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Mr. Bojjam Tarkam, Sr. Adv.  
Mr. S.U.K. Sagar, Adv.  
Ms. Bina Madhavan, Adv.  
Mr. Manish Kumar, Adv.

UPON hearing counsel the Court made the following  
ORDER

Mr. M.N. Rao, learned senior counsel, resumed his  
submissions at 2.30 p.m. and concluded at 2.45 Thereafter Mr. Bojjam  
Tarkam, learned senior counsel, made his submissions for two minutes.

Hearing concluded.

Judgment reserved.

[ T.I. Rajput ] [ Alka Dudeja ] [ Savita Sainani ]  
A.R.-cum-P.S. Court Master Court Master